

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
CP No. (IB)- 64/95/JPR/2022
Under Section 95 of IBC, 2016

In the matter of:

Bank of Baroda

... Applicant/Creditor

Versus

Mr. Vikas Ladia (PG to CD- M/s Shree Rajasthan Syntex Ltd.)

... Guarantor/Respondent

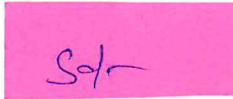
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

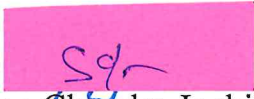
Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.
For the Respondent : Prakul Khurana, Adv.
Ankit Sareen, Adv.
Yash Tandon, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Applicant. Mr. Prakul Khurana, Adv. along with Mr. Ankit Sareen, Adv. appearing for the Respondent. List the matter on 10.09.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 16, 2024